

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

3. C.P.(IB)-2614(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **20.09.2019**

NAME OF THE PARTIES: M/s Edac Engineering Limited

v/s.

G R Infrastructure PVT Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

None present. List this matter on 18.10.2018.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)